## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION)

## Company Appeal (AT) (CH) No. 15 of 2021 **Under section 421 of the Companies Act, 2013)**

# (Arising out of Interim Order dated 10.03.2021 passed in C.P. No. 219/BB/2020 passed by the National Company Law Tribunal, **Bengaluru Bench**)

### In the matter of:

1. Convergytics Solutions Private Limited

A Company incorporated under

the Companies Act, 1956,

And having its registered office at:

#5/1, Gulmohur Enclave Road,

Kundalahalli Gate, Marathalli Post,

Bengaluru- 560037

CIN: U72300KA2013PTC069084.

...Appellant No. 1

#### 2. Sanjeev Mishra

S/o Pramod Mishra

Aged about 44 years Residing at K-805

Brigade Metropolis, GarudacharPalya,

Mahadevapura, Bengaluru- 560048.

...Appellant No. 2

#### 3. Santosh Vithal Rao Atre

Son of V K Atre

Aged about 40 years,

Residing at No. 49, 10<sup>th</sup> Cross,

West of Chord Road, 2<sup>nd</sup> Stage, Bengaluru- 560086.

Through Power of Attorney Mr. Sanjeev Mishra

...Appellant No. 3

V.

#### 1. Randhir Hebbar

Son of ASN Hebbar

Aged about 41 years,

Residing at Anantha Krupa,

No. 33, 16th C Main, 4th Block,

Koramangala, Bengaluru- 560034. ...Respondent No. 1

#### 2. Baghyashri Hebbar

Wife of Randhir Hebbar

Aged about 37 years,

Residing at Anantha Krupa,

No. 33, 16th C Main, 4th Block,

Koramangala, Bengaluru- 560034. ...Respondent No. 2

#### 3. Convergytics LLC

A company incorporated under the laws of Texas,

United States of America,

And having its registered office

At: 4512 Legacy Drive (Suite 100)

Plano, Texas-75024.

And also at:

1001, 4<sup>th</sup> Avenue,

Suite 3200, Seattle,

Washington-98154

United States of America. ...Respondent No. 3

### 4. Convergytics INC

A company registered under the laws of Ontario

And Having its registered office at:

Robert Speck Parkway (15th Floor) Mississauga,

Ontario- L4Z1S1.

And also at:

130, Adelaide Street,

Suite 701, Toronto, Ontario- M5H2K4,

Canada. ...Respondent No. 4

#### **Present:**

For Appellant : Mr.T.K. Bhaskar, Advocate

For Ms.Deepika Murali, Advocate

For Respondent No.1 & 2: Mr.P.H. Arvind Pandian, Sr. Counsel

For Mr.S. Sri Ranga, Advocate

## Order (Virtual Mode)

Heard Mr.P.H. Arvind Pandian, Learned Senior Counsel appearing for Respondent No.1 and 2, in part. For continuation, the matter is adjourned to 04.06.2021 at 02.00 PM.

The 'Office of the Registry' is directed to List the matter on **04.06.2021** at **02.00 PM**.

[Justice Venugopal M] Member (Judicial)

[V.P. Singh] Member (Technical)

27.05.2021

SE